NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 140(ND)/2014
CA NO.

CORAM: **PRESENT: CHIEF JUSTICE M. M. KUMAR**
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY Shiv Sevak Singh & ors.
V/s.
M/s. VIL Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

ORDER

In terms of order dated 09.12.2016 the needful has not been done and to enable the Respondent 2 to comply with the order dated 09.12.2016, a request letter has been circulated. Accordingly we grant further one week's time to Respondent 2 to do the needful with a copy in advance to the counsel opposite.

List on 20.03.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (J)